

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3191
ANSWERED ON:12.03.2003
APPOINTMENT OF SPORTSPERSONS
BALIRAM

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of sportspersons appointed on various posts against sports quota in M.T.N.L. and BSNL during the last one year;
- (b) whether the Government propose to allot Government accommodation to the women sportspersons appointed against the sports quota; and;
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

(a) MTNL Delhi Unit has appointed 18 sportspersons (8 women in basketball, 5 women in wrestling & 5 men in wrestling). Out of total 18, 16 persons have been appointed in group `C` and 2 in group `B`.

No sports persons have been appointed in BSNL under sports quota during the last one year.

(b) Sportspersons after their appointment in MTNL who secure 1st/IInd/IIIrd position in recognized national, international competition are eligible for allotment of Government accommodation on over-riding priority basis.

(c) In view of above ruling, case will be considered for allotment if any, of candidate who applies for the same.